NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 189/2017 in CP(IB)/23/10/HDB//2017
NAME OF THE COMPANY	Blossoms Oils & Fats Limited
NAME OF THE PETITIONER(S)	Blossoms Oils & Fats Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. A. Sarth-	usch	9908011277	59 H

ORDER

Heard Ms. G. Bharathi, learned counsel on behalf of Senior Counsel for the Liquidator, submits that Senior Counsel could not present today and requested time.

Post the matter on 11.12.2017.

MEMBER (Technical)

MEMBER (Judicial)